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(e) the number of chassis of the two companies which have been distributed and registered for road by the public in Tamil Nadu during the last 2 years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) Production of chassis of Ashok Leyland and TEL,CO during 1978-79 was 11,392 and 33,046 respectively. There is a sizeable waiting list for these vehicles.

(b) to (d). The manufacturers of these vehicles have adopted procedures for supply of vehicles according to registration of demand. Priority however is accorded to requirements of public transportation and the manufacturers have also been advised regarding priority releases to educated unemployed members of Scheduled Castes/Scheduled Tribes, Cooperatives of transport operators, national/composite permit-holders and applicants who are required to replace their chassis within a specified period. Specific complaints regarding distribution etc. are attended to and remedial action taken in order to reduce the scope for malpractices. Government have issued an order on 21st March, 1979, restricting the resale of new commercial vehicles for a period of 2 years from the date of its purchase. Measures have also taken to augment the production. Details in respect of increased production of TELCO and Ashok Leyland are given below:

1977-78 1978-79

Tata E Locom	ngine otive	ering Com			
Ltd.	•	•	•	23,069	33,046
Ashc	k Ley	yland	Ltd.	8,347	11,572

(e) The number of chassis distributed by the two companies in Tamil Nadu during the last two years as reported by the manufacturers is as under:---

	No. of vehicles sold				
-	1977-78	1978-79			
Tata Engineering and Locomotive Com-					
pany Limited .	8 30	1,306			
Ashok Leyland Ltd.	1,706	1,956			

Production of Chassis of Ashok Leyland and Benz

10970. SHRI R KOLANTHAIVELU: Will the Minister of INDUSTRY be pleased to state:

(a) the production of Chassis by Ashok Leyland and Benz, the quantity available for distribution in India; and the quantity exported; and

(b) the reasons for export in the light of unsatisfied internal demands?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) The details are furnished below:

Make of Chassis		Distribution 10 India	Quantity exported	
Leyland .	11,392	10,582	9 3 8	
Tata .	33,046	28,448	3,598	

(b) Exports have been made against prior commitments and to retain entry secured with great difficulty in competitive markets abroad.

H.M.T. Made Tractors

10971. SHRI ABDUL LATEEF: Will the Minister of INDUSTRY be pleased to state:

(a) the total number of tractors made by H.M.T. during the last 3 years ending **31st March**, 1979 and their distribution in different State in each year;

(b) the number of private dealers appointed in each State in recent days and terms allowed to these distributors; and

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(c) the number of indents & extent of demand registered by the H.M.T. for supply of these tractors on the eve of recent rise in prices and the number of tractors supplied to agriculturists and private dealers in a period of two months prior to the increase in the price in recent weeks?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) The production of HMT Zetor tractors for the last 3 years has been as under:-

1976-77	4500 nos.
1977-78	6457 nos.
1978-7 9	8500 nos.

Information regarding State-wise distribution of tractors is given in the statement attached.

(b) According to the information received from M/s HMT Ltd., 8 private dealers (7 in Bihar and 1 in Tamil Nadu) were appointed during the last 4 months. The appointment of dealers is made on non-exclusive basis for a period of one year or less

ending on 31st March, renewable for the next financial year at a commission of Rs. 1,600/- per tractor in case of Zetor-2511 and Rs. 2,000/- in case of Zetor-5711 tractor.

(c) It has been reported by M/s. HMT Ltd. that no special demand was registered prior to increase in the price which was given effect from 28th March, 1979.

M/s. HMT Ltd. are distributing tractors in the country t_0 farmers etc. through their network of the State Agro Industries Corporations and private dealers. The information regarding the requirements for the supply of tractors received by M/s. HMT Ltd. and the actual supplies made during the period January-March, 1979 is given below:—

	Requ	Supplics made	
January, 1979	•	913	600
February, 1979	•	721	182
March, 1979		1,246	1,237

Statement

5. No.		N.	ame of	the	State				1976-77 Nos.	197 7-78 Nos.	197 8-79 Nos.
1.	Andhra Prac	desh		•	•	•	•	•	91	55	116
2.	Assam		•	•	•	•	•	•	14	••	8
3.	Bihar (inclu	ding	packs)	•	•	•	•	•	612	836	598
4.	Delhi	•	•	•	•	•	•		5	30	80
5.	Gujarat	•	•	•	•	•	•	•	112	111	171
6.	Haryana	•	•	•	•	•			297	1303	1618
7.	Himachal P	ades	h		•	•	•		30	15	29
8.	Jammu and	Kas	hmir					•	18	10	. 21
9.	Karnataka					•	•		22	52	113
10.	Kerala	٠	٠	•	•	•	•	•	44	7	28
11.	Madhya Pra	desh			•	•	•	•	689	19	388
12.		••	•	•	•	•	•	•	58	53	169

13.	Orima	٠	٠	•	٠	•	•	•	49	7	45
14.	Punjab		•	•	•		•	•	303	2604	2477
15.	Rajasthan	•	•	•	•	•	•	•	82	313	373
16 .	Tamilnadu	•	•	•	•	•	•	•	35	28	13.
17.	Uttar Prade	ıh	•	•		•	•		907	2181	1733.
18.	West Bengal	•		٠	•	•		•	70	14	81
19.	Chandigarh	•		•	•	•	•	•	112	34	14
20 .	Nepal	•	•	•	•	•	•	•	23	12	••
21.	Others (Incl	uding	s expo	orts)		•	•	•	•••	5	4
				Тот	"AL	•	•	•	3566 # # # #	± 7€89 ₽ ₽ + + + + + +	8079 F

Vehicles stolen from Safdarjang Hospital New Delhi

10972. SHRI RAM VILAS PAS-WAN:

SHRI YADVENDRA DUTT: SHRI A. SUNNA SAHIB:

Will the Minister of HOME AF-FAIRS be pleased to state.

(a) whether it has come to his notice that many scooters and other vehicles belonging to doctors and other staff of Safdarjang Hospital, New Delhi and of Patients/Publicmen had been stolen from the premises of the said Hospital on one single day on March, 30, 1979;

(b) will he place on the Table of the House a statement showing ihe number and make of each vehicle with the name of its owner stolen from the said Hospital during the months of March and April, 1979;

(c) whether any of the vehicles so

stolen has since been recovered and restored to its owner;

(d) if not, the reasons therefor; and

(e) what action has been taken against the erring Police Officers who have shown laxity in the matter of tracing stolen vehicles and catching the Gang of thieves who are operating in the said Hospital?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Only one case of theft of a scooter No. DHI 4462 was reported from Safdarjang Hospital on 30th March, 1979.

(b) and (c). A statement is attached.

(d) and (e). Efforts are still being made to trace the three remaining vehicles which are as yet unrecovered. No laxity on the part of the investigating police officers has come to notice.